

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 19

Dated Guwahati, the 27th March, 2017

Hon'ble the Chief Justice has been pleased to constitute a Committee for publication of report / book on proposed "Courts in North East" in the line of "Courts in India" published by the Hon'ble Supreme Court of India, in the following manner:-

NAME OF THE COMMITTEE	HON'BLE JUDGES	SECRETARY
Committee for publication of report / book on proposed "Courts in North East".	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Judicial)
		Jt. Registrar (PM&P) & Mr. C. Chaturvedi, Research Officer, Judicial Academy, Assam, Joint Secretaries.

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III - 23/2013/ 413 F/G, Dated 27th March, 2017
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
- 6) Mr. C. Chaturvedi, Research Officer, Judicial Academy, Assam.
- 7) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 9) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati
- 11) The P.S. to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati
- 14) The P.S. to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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